Written Answers

to Questions

(ख) विभिन्न क्षेत्रीय प्रयोगकालाओं के तहत लाए जाने वाले स्वोहत स्यानीं भीर राज्यों/संघ राज्य क्षेत्र निम्तवत् हैं:---

क्षेत्र	राज्य/संघ राज्य क्षेत्र	स्थान
उत्तरी	जम्मू तथा कश्मीर, हिमाचल प्रदेश पंजाब, हरियाणा और संघ राज्य क्षेत्र दिल्ली तथा चंडीगढ़	चंडीगढ़
पश्चिम	गुजरातः महाराष्ट्रः, राजस्थान तथा संघ राज्य क्षेत्र गोवाः, उमन तथा दीव और दादर तथा नगर हवेली	वस्बई
नेहन्द्रीय	उत्तर प्रदेश, मध्य प्रदेश तथा बिहार	क।नपुर
दक्षिणी	ग्रान्ध्र प्रदेश, तमितनाडू, कर्नाटक, केरल तथा संघ राज्य क्षेत पांडिचेरी ग्रीर लक्ष द्वीप	हैदर बन्द
	: पश्चित बंगल ग्राप्त सिकेटन मेशाला नगलैंड. ाचल प्रदेश, मणिपुर, मिजोरम, विपुरा तथा संघ राज्य क्षेत्र ग्रंदमान तथा	दलदाना
	गिकोवार द्वीप समूह	

(ग) जैसाकि भाग (ख) के उत्तर में उल्लेख किया गया है, कानपुर के केन्द्रीय क्षेत्र के स्थान का निर्णय करते समय मध्य प्रदेश की अवश्यकताओं को ध्यान में रखा गया है।

## Retearch in cheaper house building technology.

3261. SHRIMATI PRATIBHA DEVI SINGH PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state.

- (a) the places in India where research is being done for cheaper House building technology;
- (b) whether the institutions engaged in building cheaper houses have come out with any successful technique to suit the need of housing in rural areas in the country,'

- (c) what is the pattern of assistance to State Governments by the Central Government for construction of houses in the rural areas; and
- (d) the amount allotted for this purpose by Government in the current year?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) The research in House-Building Technology is conducted in various Institution\* in different parts of the country.

(b) The Institutions have come out with successful techniques resulting in

reduction in cost of construction, use of substitute materials, speedier construction, processes and improved sanitation and drainage.

(c) and (d) Housing is a State subject and financial assistance of States/ UTs is given by the Union Covernment in the shape of block loans and block giants without being tied up to any particular head of development or scheme.

## Development ot Gurgoan town under NCR Plan

3262. SHRI M. P. KAUSHIK; Will the Minister of URBAN DEVELOP MENT be pleased to state:

- (a) whether any provision has been made for the development of facilities like telephone, transport, housing etc. in Gurgaon during the Seventh Five Year Plan under NCR Plan; and
  - (b) if so, what are the detailg thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a)
An integrated plan for the National Capital Region in respect of transport, communication, railways etc. is under preparation by the National Capital Region Planning Board

(b) Does not arise.

## Uniting of houses in Old Delhi by the Delhi Development Authority

3263. SHRI SHAMIM AHMED SID DIQI: Will the Minister of URBAN DE VELOPMENT be pleased to state:

- (a) what is the total number of the Delhi Development Authority house, given on rent to persons in walled city (Old Delhi);
- (b) whether it is a fact that these tenants have now been issued receipt in respect of rent paid by them and have started treating them as licencee instead of tenants; if so, what are the reasons therefor: I

- (c) by when these tenants are proposed to be issued rent receipt and if not wha\* are reasons therefor; and
- (d) whether these tenants are proposed to be removed under Jhuggi-Jhopri Scheme, if so, what arc the details of such a proposal?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRI DALBIR SINGH); (a) 1.860.

- (b) and (c) The tenants of these properties are paying a nominal licence fee| rent to D.D.A, on receipt of representations from the tenants, the D.D.A, has now decided to incorporate the word "licence fee|rent" in the receipts being; issued by the Slum Deptt, of the D.D.A. The words used as licence or rent are to be treated on par for the purpose of alternative allotment in case of any shifting operation.
  - (d) No, Sir, there is no such proposal.

## Drinking water facility in Himachal Pra-

3264. SHRI CHATURANAN MISHRA; Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that the Central Government have released a sum of Rs. 2500 lakhs for Himachal Pradesh during the period 1980-85 for providing drinking water under the Accelerated Rural Water Supply Programme und other new incentive schemes;
- (b) if so, what are the details of the utilisation of the above mentioned amount by the State Government;
- (c) whether it is also a fact that there is still scarcity of drinking water in the rural areas of districts Kangra, Una and Hamirpur of Himachal Pradesh; and
- (d) what steps the Central Government propose to take for providing drinking water to these rural areas of Himachal Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT (SHRI CHANDULAL CHAND-RAKAR); fa) During th- Sixth w<sup>TM</sup> a